

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No. (IB)-259(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Ms. Sonitech Travels Co. V/s. M/s. Centre for Vocational and Entrepreneurship Studies

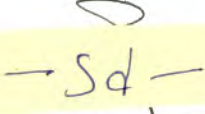
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Md. Shahjahan Islam, Advocate for Operational Creditor
Mr. Uttam Datt, Advocate for Corporate Debtor
Mr. Tarun Sharma, Advocate for Corporate Debtor

ORDER

To come up for final arguments on 11th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)